

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

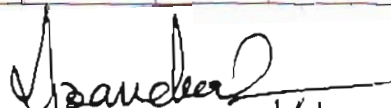
NO: 1240

DATED: 16-03-2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Judges, under various object Heads for the current year 2015-16 as per detailed below:-

							Rs. In lacs.
S.No.	Name of the Court.	Salary	POL	T.E.	Tele	RRT	Uniform
1.	Pr.D&S Judge, Pulwama.	----	----	0.30	---	---	----
2.	3 rd . Addl.D&S Judge, Jammu	----	----	-----	0.05	---	----
3.	C.J.M. Budgam.	0.80	----	----	----	----	----
4.	C.J.M. Rajouri.	2.00	----	----	----	----	----
5.	C.J.M. Sopore.	----	0.15	0.10	----	----	----
6.	C.J.M. Ganderbal.	----	0.10	---	----	----	----
7.	Municipal Mag. Jammu.	0.15	----	-----	-----	-----	-----
8.	Sub Judge, Surankote	----	----	0.30	----	----	----
9.	Spl. Mob. Mag, Poonch (Under 13 th FC)	----	----	0.10	0.10	----	----
10	Munsiff, Katra.	----	----	0.10	----	----	----
11	Munsiff, Magam.	----	----	----	----	0.15	----
12	Munsiff, Banihal.	1.00	----	0.10	----	----	0.24

By order.


(Ram Singh) 16/3

Deputy Registrar (Acctts)

No: 41641-65/A/C

Dated: 16-03-2016

Copy to the:

1	Pr.D&S Judge, Pulwama
2	3 rd . Addl.D&S Judge, Jammu.
3-6	C.J.M. Budgam/Rajouri/Sopore/Ganderbal.
7.	Municipal Magistrate, Jammu.
8.	Sub Judge, Surankote.
9.	Spl. Mob. Magistrate Poonch, (Under 13 th F.C)
10-12.	Munsiff, Katra/Magam/Banihal.
13.	Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
14-23	Try. Officer, Pulwama/Rajouri/Sopore/Budgam/Ganderbal/Surankote/ Poonch/Katra/Magam/Banihal.
	... for inf. and n/a
24	Order file. I


Deputy Registrar (Acctts) 16/3